



Government of Jammu and Kashmir,
Housing & Urban Development Department,
Civil Secretariat Jammu/Srinagar

NOTIFICATION

JAMMU, the 3rd March, 2017.

SRO 90 Whereas, the Jammu Development Authority prepared the revised Master Plan, Jammu, 2032 to extend the Jammu Local Area and notified the same in terms section 10(1) of Jammu and Kashmir Development Act, 1970 for inviting objections and suggestions from the general public; and

Whereas, vide Government Order No. 147-HUD of 2016 dated 25-05-2016, a Board of Enquiry was constituted to scrutinize the objections/suggestions received from the general public, political representatives, stake holders; and

Whereas the Board of Enquiry after scrutinizing the objections/suggestions received from the general public, political representatives, stake holders furnished its recommendations for Master Plan of Jammu, 2032; and

Whereas, the Government after having examined the Master Plan Jammu, 2032 approved the same vide Cabinet Decision No. 27/02/2017 dated 13.02.2017.

Now, therefore in exercise of the powers conferred by section 11 of Jammu and Kashmir Development Act, 1970, the Government hereby notifies that Master Plan of Jammu, 2032 as approved shall come into operation from the date of issuance of this notification.

The copies of the Master Plan shall be available for inspection of the general public at the following offices on all working days:-

1. Divisional Commissioner, Jammu.
2. Deputy Commissioner, Jammu.
3. Vice Chairman, Jammu Development Authority.
4. Commissioner, Jammu Municipal Corporation.
5. Chief Town Planner, Jammu.

By order of the Government of Jammu & Kashmir.

Sd/-

**(Hirdesh Kumar Singh)IAS
Commissioner/Secretary to Government,
Housing & Urban Dev. Department.**

No:HUD/07/2005/JDA-III

Dated:-03 -03-2017

Copy for information to the:-

1. FC/Principal Secretary to Hon'ble Chief Minister.
2. Divisional Commissioner Jammu.
3. Commissioner/Secretary to Government, General Administration Department.
4. Commissioner/Secretary to Government, Department of Law Justice & P.A
5. Secretary to Government Department of Rural Dev & Panchayati Raj.
6. Commissioner Municipal Corporation Jammu.
7. V.C Jammu Development Authority, Jammu.
8. Director Urban Local Bodies, Jammu.
9. Deputy Commissioner Jammu.
10. Chief Town Planner, TPO Jammu.
11. OSD to Hon'ble Deputy Chief Minister..
12. Spl. Assistant to Hon'ble Minister of State for Housing and Urban Development Department .
13. Private Secretary to Chief Secretary J&K.
14. Private Secretary to Commissioner/Secretary to Government Housing & Urban Development Department.


(Nisar Ahmad)

Under Secretary to Government,
Housing & Urban Development Department.

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